

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO.1603/97

DATE OF ORDER : 02-02-1999.

Between :-

D.Nageshwar Rao

... Applicant

And

1. Senior Divisional Personnal Officer,  
S.C.Railway, Vijayawada Division,  
Vijayawada, Krishna District.
2. Divisional Railway Manager, S.C.Railway,  
Vijayawada Division, Vijayawada,  
Krishna Dist.,
3. General Manager, S.C.Railway,  
Rail Nilayam, Secunderabad.

... Respondents

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Counsel for the Applicant : Shri J.Kanakaiah

Counsel for the Respondents : Shri J.R.Gopal Rao, SC for Rlys

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Shri Justice D.H.Nasir, Vice-Chairman)

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... 2.

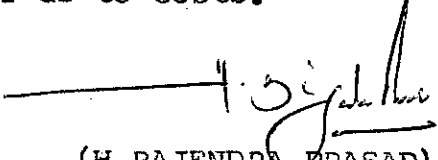
- 2 -

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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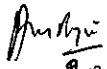
None present for the applicant. Heard Ms. Shakti for Sri J.R.Gopal Rao, Standing Counsel for the Respondents.

2. The learned Standing Counsel produced a copy of the order No.B/P.524/I/2/O 1603/97 dated 30-6-1998 containing the orders of re-fixation of pay of the applicant which in fact protects the pay which he was drawing earlier to his transfer from Vijayawada to Tanuku. In view of this, nothing survives in this O.A., which is accordingly disposed. No order as to costs.

  
(H. RAJENDRA PRASAD)  
Member (A)

  
(D.H. NASIR)  
Vice-Chairman

Dated: 2nd February, 1999.  
Dictated in Open court.

  
8-2-99.

avl/

Copy to:

1. HDHND
2. HHRP M(A)
3. HBSJP M(J)
4. D.R. (A)
5. SPARE

1st and 11nd Court.

Typed By  
Compared by

Checked by  
Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:  
VICE - CHAIRMAN

THE HON'BLE H. RAJENDRA PRASAD :  
MEMBER (A)

THE HON'BLE R. RANGARAJAN :  
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESHWAR :  
MEMBER (J)

DATED: 21/2/99

ORDER/JUDGMENT.

M.A./R.A/C.P.NO. \_\_\_\_\_

IN

C.A.NO : 1603 / 97

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

8 (Eight) copies

|                                                                                    |
|------------------------------------------------------------------------------------|
| केन्द्रीय प्रशासनिक अधिकरण<br>Central Administrative Tribunal<br>प्रेषण / DESPATCH |
| 11 FEB 1999                                                                        |
| हैदराबाद बेंच<br>HYDERABAD BENCH                                                   |

C. No. 1603/97.

Date of order-3-12-97.

Between

... ..

.. Applicant.

1. Senior Divisional Personnel Officer  
S.D.O., Vijayanada Division, Vijayanada,  
Krishna Dist.
2. The Divisional Railway Manager, S.D.O.  
Vijayanada Division, Vijayanada, Krishna Dist.
3. The General Manager, S.D.O.  
Minnilyer, Gundachur.

.. Respondents.

For the Applicant: Mr. J. Manakrishna, Advocate

For the Respondents: Mr. J. Sopal Rao, S.D.O. for S.D.O.

CO No.

THE HON'BLE MR. JUSTICE ... ..

MR. J. S. ... ..

At Krishna ... ..

And Mr. J. Manakrishna, learned counsel for the Applicant

and Mr. Chalgunda Rao for Mr. J. Sopal Rao, learned counsel for the Respondents.

Notice has been issued.

The Applicant produces an order issued by the Senior Divisional Personnel Officer, Vijayanada No. 1/P.524/Y/2/4/02 dt. 11-12-96 wherein one Mr. S. Manjaveiah who was transferred as Ticket Collector while working as Switch man was given the pay protection under similar circumstances. Or. 1092/96 disposed of on 10-9-96 referring the present case may be checked to determine whether it is an identicality between Mr. S. Manjaveiah and Mr. S. Manjaveiah, the present applicant. Reply within three weeks. For it immediately thereafter.

3 COPY

*[Signature]*

MR. J. S.

...

...

...

HYDERABAD BENCH

- To
1. The Divisional Personnel Officer, S.D.O., Vijayanada Division  
Vijayanada, Krishna Dist.
  2. The Divisional Railway Manager, S.D.O., Vijayanada Division  
Vijayanada, Krishna Dist.
  3. The General Manager, S.D.O., Minnilyer, Gundachur.
  4. One copy to Mr. J. Manakrishna, Advocate, S.D.O.
  5. One copy to Mr. J. Sopal Rao, S.D.O. for S.D.O.
  6. One spare copy.

pvm

/-x  
Deputy Registrar.